

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/829/2024, IA (IBC)/553/2024, IA (IBC)/188/2024, IA (IBC)/189/2024 in Company Petition IB/48/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary for the Operational Creditor.

Ld. Counsel Mr. Divyam Agarwal for the Corporate Debtor.

Keeping in view the nature of the dispute, it is better to decide these IAs with the main petition. Ld. Counsels have also agreed to argue all the matters together.

Matter is adjourned to 08.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)